

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-130**  
925/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 20(1), New Delhi

....APPELLANT

**Vs.**

M/s. ROC & Ors. In the matter of M/s.Prarambh Realtors Pvt Ltd.

....RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 14.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI L.N GUPTA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :

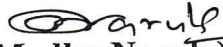
For the Respondent :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 24.03.2021.

  
**(Madhu Narula)**  
**Court Officer**